

only after the concerned Ministries have examined the judgement in consultation with the Ministry of Law.

Employment by Foreign Organisations

5385. SHRI SUDARSAN
RAYCHAUDHURI:
SHRI BASUDEB ACHARIA:
SHRI VILAS MUTTEMWAR:
SHRI CHANDRESH PATEL:

Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been drawn to the news item in the Business Standard dated June 29, 1992 on employment of sons and daughters of high Government officials by foreign organisations; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCE AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) Service conduct rules prohibit Government servants from using their position or influence directly or indirectly to secure employment for any member of their family in any company or firm.

[Translation]

Schemes Funded by CAPART In Uttar Pradesh

5386. SHRISURENDRA PAL PATHAK: Will the PRIME MINISTER be pleased to state:

(a) whether some cases of according approval to a number of fictitious schemes by some voluntary organisations in the

Lakhimpur and Kheri districts of Uttar Pradesh has been reported by CAPART;

(b) if so, the action taken in the matter so far and the steps taken to check recurrence of such incidents in future;

(c) the number of letters of requests received from MPs/Legislators for approval of such schemes in these districts during the last and the current financial year; and

(d) the number of request letters so far approved and the time by when the remaining requests are proposed to be considered?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL): (a) No, Sir.

(b) Question does not arise.

(c) and (d). No separate record of the projects received from MPs/ Legislators is maintained by CAPART. However, as and when such a request is received, the same is examined on priority basis. Only one project for installation of 50 hand pumps in District Lakhimpur Kheri has been sanctioned by CAPART during 1991-92 at the cost of Rs. 5,04,500/-. No project has been approved so far during the current financial year in Lakhimpur Kheri District.

[English]

Human Rights Day

5387. SHRI ANAND AHIRWAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received any request to observe 'Human Rights Day' on December 10, every year;